

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 116 of 2009 &  
IA Nos. 218 & 219 of 2009**

**Dated: 22<sup>nd</sup> July, 2009**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. A.A. Khan, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. .... Appellant (s)**

***Versus***

**Hira Ferro Alloys Ltd. & Anr. ... Respondent (s)**

For the Appellant(s) : Mr. K. Gopal Chaudhary  
Mr. A. Bhatnagar, SE(CSPDCL)

For the Respondents :

**ORDER**

Issue notice to the Respondents in the condonation of delay application. Dasti is permitted.

Post the matter on **13.8.2009**.

**(A.A. Khan)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**